

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O. A. No.60/1005/2017**

**Date of decision: 12.01.2018**

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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1. Anand Kumar S/o Sh. Rai Singh, aged 28 years, R/o T 59 AB, Railway Colony, Bathinda, working as Safaiwala under DRM Northern Railways, Ambala Cantt. (Haryana).
2. Sunil Kumar S/o Sh. Jai Bhagwan, aged 23 years C/o T 59 AB, Railway Colony, Bathinda, working as Safaiwala under DRM Northern Railways, Ambala Cantt. (Haryana).

**... APPLICANTS**

**VERSUS**

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Ambala Cantt. (Haryana).
3. Sr. Divisional Personnel Officer, Northern Railway, Ambala Cantt. (Haryana).

**... RESPONDENTS**

**PRESENT:** Sh. Karnail Singh, counsel for the applicants.  
Sh. Yogesh Putney, counsel for the respondents.

**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. Sh. Putney submitted that respondents have already notified result of selection to the post of Clerk-cum-typist in PB Rs.5200-20200+1900 GP against 33.1/3% promotee quota in different departments in Ambala Division. Therefore, he submitted that this petition be disposed of as the applicants have not secured qualifying marks.

2. Sh. Karnail Singh submitted that applicants may be permitted to withdraw this O.A. as their request through Union is pending with General Manager, which is strongly opposed by learned counsel for the respondents on the ground that respondents have already declared result wherein they have been declared fail.
3. In view of the above, since request of the applicants through Union is pending with General Manager and no prejudice is caused to the respondents if we permit the applicants to withdraw the petition at this stage because we are not deciding their claim either way. Therefore, applicants are allowed to withdraw the O.A. with liberty to file a fresh one, if need arise.

**(P. GOPINATH)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

Date: 12.01.2018.  
Place: Chandigarh.

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